

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.08.2018									31.08.2016
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8513	0	0	93	93	0	0	35	35	8571
2	CIVIL SECOND APPEAL	4222	0	0	63	63	0	0	9	9	4276
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	22440	0	19	574	593	0	10	1449	1459	21574
6	CIVIL REVISION	414	0	0	32	32	0	0	20	20	426
7	CIVIL REVIEW	831	0	13	16	29	0	12	66	78	782
8	INCOME TAX REFERENCE	20	0	0	0	0	0	10	0	10	10
9	OTHER TAX REFERENCE	126	0	12	0	12	0	11	0	11	127
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	9	0	0	0	0	0	0	0	0	9
12	INCOME TAX APPEAL	1905	0	5	0	5	0	157	0	157	1753
13	WEALTH TAX APPEAL	52	0	0	0	0	0	4	0	4	48
14	SALES TAX REVISION	1114	0	0	13	13	0	0	7	7	1120
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	112	0	0	2	2	0	0	2	2	112
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	31	0	0	0	0	0	0	0	0	31
19	COMPANY APPLICATION	246	0	0	4	4	0	0	4	4	246
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	43	0	0	0	0	0	0	0	0	43
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	68	0	1	0	1	0	3	0	3	66
24	SPECIAL APPEAL (WRITS)	3534	0	126	0	126	0	214	0	214	3446
25	CIVIL CONTEMPT	1810	0	10	169	179	0	12	94	106	1883
26	CIVIL WRITS	55738	0	71	1582	1653	0	116	1256	1372	56019
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	637	0	1	2	3	0	0	6	6	634
	TOTAL (A)	101928	0	258	2550	2808	0	549	2948	3497	101239
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	1	0	1	0	0	0	0	2
2	CRIMINAL APPEAL	19170	0	42	97	139	0	13	73	86	19223
3	CRIMINAL REVISION	5884	0	0	282	282	0	0	90	90	6076
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9620	0	0	618	618	0	1	551	552	9686
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	2012	0	0	1521	1521	0	0	1651	1651	1882
6	CRIMINAL CONTEMPT	23	0	1	0	1	0	0	0	0	24
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	48	0	14	0	14	0	31	0	31	31
9	CRIMINAL LEAVE TO APPEAL	879	0	6	50	56	0	6	17	23	912
10	CRIMINAL WRITS	467	0	0	68	68	0	1	8	9	526
	TOTAL (B)	38105	0	64	2636	2700	0	52	2390	2442	38363
	TOTAL (A+B)	140033	0	322	5186	5508	0	601	5338	5939	139602
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	182	0	0	13	13	0	0	8	8	187
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	121	0	0	14	14	0	0	18	18	117
4	CRIMINAL TRANSFER	92	0	0	5	5	0	0	0	0	97
	TOTAL (C)	396	0	0	32	32	0	0	26	26	402
	GRAND TOTAL (A+B+C)	140429	0	322	5218	5540	0	601	5364	5965	140004